

### **Subscription to Lions Club by Gramin Bank**

1931. SHRI SUKOMAL SEN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government is aware that the Chairman, Nadia Gramin Bank, paid subscription to Lions Club in his name from the fund of Bank against the specific instructions of sponsoring banks and Government; and

(b) what action has been taken against him for his continued absence from Bank without any leave and for paying subscription to Lions Club?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) The United Bank of India the sponsor bank of Nadia Gramin Bank has reported that the Board of Directors of the Gramin Bank had approved the Lions Club Membership of the Chairman. However, subsequently the Chairman discontinued the membership during 1986-87.

It is further reported that in November, 1986, the Chairman could not enter office due to agitation following suspension of some office bearers of the Employees Union. He, therefore, was compelled to attend to his functions by converting a room at his residence as his temporary office. The Chairman, however, entered office under police escort on 3rd December, 1986.

### **Realisation of illegal charges by gramian Bank**

1932. SHRI R. K. PODDAR: Will the PRIME MINISTER be pleased to state:

(a) whether Government is aware that North Malabar Gramin Bank has issued circulars to realise many illegal additional charges from the borrowers in addition to interests;

(b) if so, whether it is not against the principle of R. R. B. and instructions of Reserve Bank of India; and

(c) what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (c) National Bank for Agriculture and Rural Development (NABARD) has reported that North Malabar Gramin Bank has been charging inspection fees from the borrowers in addition to evaluation fees which is contrary to instructions issued by the NABARD and Reserve Bank of India (RBI). The Gramin Bank has since been advised by the NABARD to discontinue levying charges which are not in conformity with NABARD/RBI guidelines.

1933. [Transferred to the 4th May 1987].

### **Memoranda for development of North Bengal**

1934. SHRI SAMAR MUKHERJEE:  
SHRI GURUDAS DAS  
GUPTA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any Memorandum from North Bengal National Chamber of Commerce and Industries, Jalpaiguri regarding development of North Bengal;

(b) if so, the salient features of the said memorandum; and

(c) the action taken, if any, on the said memorandum?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): (a) Yes, Sir.

(b) and (c) A note is enclosed. (See Statement below).

**Statement****NOTE**

Issues raised by the North Bengal National Chamber of Commerce and Industries, Jalpaiguri for development of North Bengal and position thereof

**Teesta Barrage Project:**

*Issue raised in the Memo:*— This multi-purpose project may be completed as quickly as possible to safeguard the vital economic interest and development of millions of people of North Bengal.

**Factual Position:**

This is an on-going major irrigation project of West Bengal with latest estimated cost of Rs. 425.54 crores. The spill over cost in the Seventh Plan is Rs. 249.73 crores against which an outlay of Rs. 131.10 crores has been provided in the Seventh Plan of West Bengal. An expenditure of Rs. 29.23 crores was incurred on this project during 1985-86. The outlay for 1986-87 is Rs. 30 crores. In addition, an advance Plan assistance of Rs. 15 crores has been provided during the current year to enable the State Government to accelerate works on this project.

**Diversion of Railway Track from Teesta Bridge point:**

*Issue raised in the Memo:*—There was a proposal to divert the new Bon-gaigaon New Jalpaiguri, BG Railway line from Teesta Bridge point to pass via Jalpaiguri Town station. This proposal has been abandoned. The Railway Ministry may be directed to construct this diversion of Railway track.

*Factual Position:*— Diversion of the Railway track for operational reason is a matter, which the Ministry of Railway has to consider. Approval of the Planning Commission has not been asked for.

**Railway Integral Coach Factory:**

*Issues raised in the Memo:*—An Integral Coach Factory may be set up at Rani Nagar, Jalpaiguri for economic development of North Bengal.

*Factual Position:*—There is no proposal to construct an Integral Coach Factory at Jalpaiguri.

**TV Relay Centre:**

*Issue raised in the Memo:*—A T.V. Relay Centre may be installed at Jalpaiguri town for relaying the programmes of Calcutta Doordarshan.

*Factual Position:*—The T.V. Transmitter of 100 W power at Alipurduar in Jalpaiguri District is expected to be commissioned during 1987-88. On commissioning of this transmitter, T.V. Services in Jalpaiguri District are expected to be strengthened. Further, it is also proposed to establish the Programme Generation Facilities (PGF) at Siliguri, under the Seventh Plan of Doordarshan. On completion, programmes produced at Siliguri would be telecast from the existing high powered TV transmitter of Kurseong.

It is also proposed to establish microwave links for telecasting programmes of Doordarshan Kendra, Calcutta from Kurseong during the Seventh Plan.

**Industries:**

*Issues raised in the Memo:*—Two major public sector industries may be established in each district of North Bengal. This will help in promoting ancillary industries in the area.

*Factual Position:*—So far as Large and Medium Industries are concerned while deciding the location of public sector units, due consideration is given to the need for ensuring balanced growth of different regions of the country. However, techno-economic considerations play an important part

and are often decisive. In order to remove regional disparities and encourage development of industrial projects, both Central and State Governments provide a number of financial incentives for development of industries in backward areas. Since Cooch-Bihar, Malda and Jalpaiguri have been declared 'No Industry District' considerable incentives are available to entrepreneurs setting up industries there. In the Central Public Sector there are hardly any new projects in the Seventh Plan, the stress is on rehabilitation/modernisation diversification/technological upgradation of the existing units.

### Vayudoot Service

*Issue raised in the Memo:—* Jalpaiguri town may be linked with Calcutta and New Delhi through Vayudoot service.

*Fastual Position:—* Bagdogra, which is so near Jalpaiguri, is already on the air map and well served by the Indian Airlines.

### स्टेट बैंक ऑफ इन्दौर की दिल्ली शाखा में घपला

1935. श्री कैलाश पति मिश्र : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) 1979 के दौरान स्टेट बैंक ऑफ इन्दौर की दिल्ली शाखा में घपला किये जाने के कितने मामलों का पता चला ;

(ख) इन मामलों में कितने कर्मचारी अन्तर्ग्रस्त पाये गये ;

(ग) क्या यह सच है कि दोषी कर्मचारियों को दण्डित नहीं किया गया और यदि हाँ, तो इसके क्या कारण हैं ; और

(घ) इन मामलों की वर्तमान स्थिति क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री जनार्दन पुजारी) : (क) से (ग) स्टेट बैंक ऑफ इन्दौर ने बताया है कि उसकी चांदनी चौक दिल्ली शाखा में वर्ष 1979 में 45,000 रुपये की धोखाधड़ी के एक मामले में पता चला था। इस धोखाधड़ी के लिये दो अधिकारियों और एक क्लर्क को जिम्मेदार पाया गया था, बैंक ने आगे चलकर यह भी बताया है कि जबकि दो अधिकारियों को उनकी लापरवाही के लिये गैर संचयी आधार पर एक वेतनवृद्धि रोकने की सजा दी गयी थी, क्लर्क को उसकी चूक के लिये चेतावनी दी गयी थी।

(घ) स्टेट बैंक ऑफ इन्दौर ने सूचित किया है कि धोखाधड़ी करने वाले व्यक्ति पर मुकदमा चलाया गया था और उसने एक महीने का कठोर कारावास भी काटा। बैंक ने यह भी बताया है कि जिस पार्टी के साथ धोखाधड़ी की गयी थी, उसे रकम की प्रतिपूर्ति कर दी गई है।

### Separate TV relay station at Ooty

1936. SHRI R. T. GOPALAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Kodaikanal T.V. station is not catering to the needs of more than 60 per cent of the TV viewers of Ooty and Kanyakumari districts; and

(b) if so, the steps that are being taken to have a separate TV Relay station at Ooty (Ootacamund) in Tamilnadu to cater to the numerous tourists visiting there throughout the year and are deprived of the TV programmes?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA):

(a) Yes, Sir.

(b) Establishment of a TV Transposer at Udagamandlam (Ooty) for providing TV service to Udagamandlam and surrounding area is included in the VII Plan of Doordarshan.